

(ग) जी हां ।

(घ) कथित अनियमितता के एक मामले का उल्लेख किया गया है ।

(ङ) मामले की जांच की जा रही है ।

Manufacture of Cars

4816. SHRI R. K. AMIN:
SHRI D. N. PATODIA:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that all the three factories manufacturing cars in India work below their existing capacity;

(b) whether it is also a fact that the economic size for manufacturing cars is bigger than that of the existing plants; and

(c) if so, what action Government propose to take to bring these plants to their optimum size?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Of the three Car manufacturing plants in the country, only one, that of M/S. Standard Motor Products of India Ltd. Madras, is, at present working below the assessed capacity.

(b) Yes, Sir.

(c) Apart from the size of the plant for economic production, its layout on the basis of mass production lines is also essential to secure economics in costs and prices. The estimated demand for cars and the available balance of capacity for expansion above the existing levels have also to be considered. Taking all these factors into account, it is felt that the full benefits of mass production and reduction in price cannot be achieved by expansion of the existing units, with their old equipment and production methods. The whole question of additional capacity for cars is under Government's consideration.

Bus-Train collision near Bassein Road Station

4817. SHRI VISHWA NATH PANDEY:
Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a suburban electric train on the Western Railway collided on the 21st October 1968 with a Maharashtra State Transport bus at a level crossing near Bassein Road station about 48 kilometres from Bombay;

(b) if so, the total number of the persons injured;

(c) the causes of the accident; and

(d) the reaction of Government thereto?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) A Maharashtra State Transport bus crashed through the closed level crossing gate No. 37 on the West side near Bassein Road station and collided with Electric suburban train No. 66 Up ex Virar to Churchgate which was negotiating the level crossing at that time.

(b) In this accident 26 persons in the bus including the Bus Driver sustained injuries of whom ten were hurt grievously.

(c) *Prima facie* it appears that the Driver of the bus was coming at a high speed while approaching the level crossing gate and being unable to control the bus crashed through the closed gate of the level crossing and collided with the train.

(d) The State Transport Authorities (Maharashtra Government) have accepted the responsibility for this accident and have arranged ex-gratia payment to the injured.

Trade Agreement with Hungary

4818. SHRI SRADHAKAR SUPAKAR:
SHRI R. BARUA:

Will the Minister of COMMERCE be pleased to state:

(a) whether India has recently entered into a trade agreement with Hungary for the year 1969; and

(b) if so, the terms thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) and (b). A statement is attached.

Statement

Under the bilateral Trade and Payments Agreement concluded between India and Hungary on 22nd November, 1963, which is valid upto the end of 1970, letters have been